

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

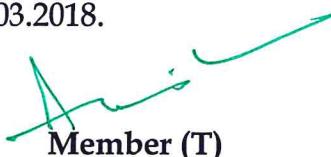
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.6/BB/ 18	-	Await ROC Report	252(3)	Out of the Box Advertising Pvt Ltd Vs ROC

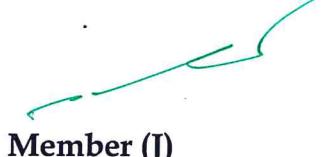
SL. NO. NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

36. Arun Chandrank Petitioner 
 8606060427

O R D E R

PCS for Petitioner is present. Await report from ROC, Karnataka. List it on 02.03.2018.


 Member (T)


 Member (J)